

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON 29.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON' BLE PRESIDENT  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : M/s.Voltas Ltd  
Vs.  
Marg Ltd

MAIN PETITION NUMBER : CP/45/IB/2018


(IA/MA) APPLICATION NUMBERS  
IA/888(CHE)/2022

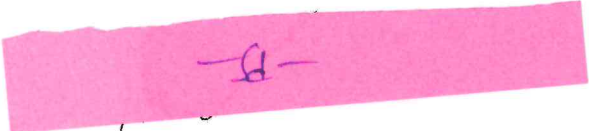
ORDER

The Applicant is represented by the Ld. Counsel Mr. Raj Jhabakh and the Respondent is represented by the Ld. Counsel Mr. B. Ramana Kumar through video conferencing mode.

Counsel for the Respondent is directed to file additional affidavit regarding the payment under 12(A) proposal within two(2) weeks from today.

List the matter on 24.01.2023 for further hearing.

  
[SAMEER KAKAR]  
MEMBER (TECHNICAL)  
AR

  
[JUSTICE RAMALINGAM SUDHAKAR]  
(PRESIDENT)